

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No.2245/2018  
M.A. No. 2501/2018**

New Delhi, this the 1<sup>st</sup> day of June, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Ashutosh Pandey  
S/o Shri Bijay Pandey  
R/o L-2/70A, DDA Flats,  
Kalkaji, New Delhi-110019  
Aged about 37 years
2. Naveen Kumar Dwivedi  
S/o Shri Birendra Dwivedi,  
R/o Q. No.159, Income Tax Colony,  
Pitampura, Delhi-110034  
Aged about 33 years
3. Rajiv Ranjan  
S/o Shri Ram Dayal Prasad  
R/o F-476, B.No.32, Income Tax Colony,  
Pitampura, Delhi-110034  
Aged about 39 years
4. Rajesh Kumar  
S/o Shri R.N. Rai  
R/o 369, Income Tax Colony,  
North Pitampura, Delhi-110034  
Aged about 37 years
5. Sunil Trivedi  
S/o Shri R.N. Trivedi  
R/o 118, Income Tax Colony,  
Pitampura, New Delhi  
Aged about 38 years
6. Vikash Mishra  
S/o Shri Ramesh Kumar  
R/o 14-G, Mirdard Road,  
New Delhi-110002  
Aged about 31 years

7. Chandra Bhushan Singh  
S/o Late Shri Nandkishor Prasad  
R/o 279, ITC, Pitampura, New Delhi  
Aged about 40 years
8. Satish Kumar  
S/o Late Shri Bundi Pandit  
R/o Q.No.139, Income Tax Colony,  
Pitampura, Delhi-110034  
Aged about 47 years
9. Sujit Kumar Shrivastava  
S/o Late Shri C.P. Shrivastava  
R/o Qtr. No.119, Type-I, Press Colony,  
Mayapuri, New Delhi  
Aged about 39 years
10. Amit Kumar Anu  
S/o Shri Krishna Nandan Sinha  
R/o Flat No.504, Ghaghra Tower,  
Sector-IV, Vaishali, Ghaziabad  
Aged about 37 years
11. Rajesh Kumar  
S/o Shri Shrawan Prasad  
R/o Flat No.314, Income Tax Colony,  
Pitampura, Delhi  
Aged about 39 years
12. Deepak Bhardwaj  
S/o Shri M.S. Bhardwaj  
R/o Qtr. No.6, Income Tax Colony,  
Uttari Pitampura, New Delhi-110088.  
Aged about 38 years
13. Kamlesh Kumar Mishra  
S/o Shri Baleshwar Mishra  
R/o 463, Income Tax Colony, Pitampura,  
Delhi  
Aged about 44 years
14. Lalit Kumar Vidyarthi  
S/o Shri Om Prakash Malakar  
R/o Flat No.325, Income Tax Colony,  
Pitampura, Delhi-110034  
Aged about 39 years

15. Rajesh Khanna  
S/o Shri Ram Sharan Prasad  
R/o Qtr. No.1925, Sector-03,  
Pushp Vihar, M.B. Road,  
New Delhi  
Aged about 40 years
16. Uday Kumar  
S/o Shri D.P. Singh  
R/o 50, Income Tax Colony,  
Uttari Pitampura, Delhi-110034  
Aged about 38 years
17. Harishankar Prasad Yadav  
S/o Shri Ramkrit Singh Yadav  
R/o H.No.160, M.S. Block, Type-3,  
Timarpur, Delhi-110054  
Aged about 50 years
18. Manoj Kumar  
S/o Shri Arvind Prasad  
R/o 411, Income Tax Colony,  
Pitampura, Delhi-110034  
Aged about 38 years
19. Jitendra Kumar  
S/o Shri Janardan Singh  
R/o 412, Income Tax Colony,  
Pitampura, New Delhi-110034  
Aged about 41 years
20. Hem Prakash  
S/o Shri Jageshwar Prasad  
R/o 469, Income Tax Colony,  
Pitampura, Delhi-110034  
Aged about 40 years
21. Santosh Kumar  
S/o Shri Visheshwar Roy  
R/o F.No.473, Income Tax Colony  
Pitampura, New Delhi  
Aged about 39 years
22. Kaushal Kishore  
S/o Shri Mithilesh Mishra

R/o 480, Income Tax Colony.  
Pitampura, Delhi-110088  
Aged about 39 years

23. Mithilesh Kumar Singh  
S/o Shri Yogendra Singh  
R/o 455, Income Tax Colony,  
Pitampura, Delhi-110034  
Aged about 40 years
24. Prem Nivash  
S/o Shri R.P. Singh  
R/o 374, Income Tax Colony,  
Pitampura, New Delhi  
Aged about 38 years
25. Shashi Kant Singh  
S/o Shri Dinesh Singh  
R/o 1781, Laxmi Bai Nagar,  
New Delhi-110023  
Aged about 32 years
26. Dhirendra Kumar Jha  
S/o Shri Bulan Jha  
R/o Bipin Garden Ext., Uttam Nagar,  
New Delhi  
Aged about 44 years
27. Rakesh Kumar  
S/o Late Shri Balbir Singh  
R/o House No.257, Sector-6,  
Bahadurgarh,  
Delhi  
Aged about 46 years
28. Vikas Kumar  
S/o Shri Parmanand Sharma  
R/o F.No.293, Income Tax Colony,  
Pitampura, Delhi-110034  
Aged about 37 years
29. Bhuwan Bhaskar  
S/o Shri Ram Phal Mandal  
R/o 176, Income Tax Colony,  
Pitampura, Delhi-110034  
Aged about 39 years

30. Biveka Nand Sinha  
 S/o Shri Kapur Chand Mahto  
 R/o L-2/130A, DDA Flat, Kalkaji, New Delhi  
 Aged about 39 years

31. Sudhnshu Rajan  
 S/o Shri Sukdeo Prasad  
 R/o L-2, 117-B, DDA Flats,  
 Kalkaji, New Delhi  
 Aged about 38 years

32. Dinesh Kumar Singh  
 S/o Shri Parmeshwar Singh  
 R/o Flat No.368, Income Tax Colony,  
 Pitampura, Delhi-110034  
 Aged about 43 years

33. Rohit Raj  
 S/o Shri Arun Kumar Sinha  
 R/o Q.No.L-2/120A, DDA Flat,  
 Kalkaji, New Delhi  
 Aged about 36 years

34. Diwaker Choubey  
 S/o Shri B.N. Choubey  
 R/o L-2/134A DDA Flats, Kalkaji, New Delhi  
 Aged about 33 years

All are Income Tax Inspectors (Group 'C') ... Applicants

(By Advocate: Shri Ajesh Luthra)

Versus

1. Union of India  
 Through its Secretary,  
 Ministry of Finance,  
 Department of Revenue,  
 North Block, New Delhi.

2. Principal Chief Commissioner of Income Tax (CCA)  
 IP Estate, C.R. Building,  
 New Delhi-110002. ... Respondents

(By Advocate : Shri Rajeev Kumar)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

Heard Shri Ajesh Luthra, the learned counsel for the applicants and Shri Rajeev Kumar, learned counsel appeared on behalf of the respondents on receipt of advance notice.

2. MA 2501/2018 filed for joining together is allowed.
3. The applicants, who are presently working as Income Tax Inspectors under the respondents, filed the O.A. seeking the following relief(s):

- “(i) Hold and declare that the applicants, upon their appointment by way of promotion as Income Tax Inspectors are entitled to basic pay @Rs.12540/- + 4600 = Rs.17140/- in PB-II scale of 9300-34800 + GP 4600 as admissible to a direct recruit Income Tax Inspector appointed on or after 01.01.2006.
- (ii) Accord all consequential benefits including future pay and arrears of pay w.e.f. the date of applicants promotion as Income Tax Inspectors.
- (iii) Award costs of the proceedings and
- (iv) Pass any order/relief/direction(s) as this Ho'ble Tribunal may deem fit and proper in the interests of justice in favour of the applicants”.

4. It is submitted that the applicants made number of representations ventilating their grievances to the respondents. However, no orders have been passed thereon till date.

5. It is seen that the representation made by the applicant No.1 is enclosed as Annexure A-12 to the O.A. and the representations said to have been made by the other applicants have not been enclosed.

6. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by permitting the applicants to make appropriate fresh representations ventilating their grievances to the respondents within two weeks from the date of receipt of a certified copy of this order and on receipt of such representations from the applicants, the respondents shall consider the same and pass appropriate speaking and reasoned orders thereon, in accordance with law, within 60 days therefrom. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

**(V. AJAY KUMAR)**  
**MEMBER (J)**

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